

In The Central Administrative Tribunal
Calcutta Bench

Date of Order : 14-07-2000

CPC 29 of 1999
(OA789 of 1996)

Present : Hon'ble Mr. D.V.R.S.G. Dattatreyle, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Sudhendu Kr. Ganguly

- VS -

P. Sengupta (OFB)

For the Applicant : Mr. A.K. Banerjee, Advocate

For the Respondents : Ms. U. Sanyal, Advocate
Mr. S.K. Dutta, Advocate

ORDER

Heard ld. Advocates of both the parties. Respondent Nos. 2 & 3 are present. Post the matter for enquiry. Respondents Nos. 2 & 3 are informed that they should go through the earlier order passed by this Tribunal. Matter be posted for hearing on 4-8-2000.

Singh
(B.P. Singh)
Member(A)

(D.V.R.S.G. Dattatreyle
Judicial Member)

DKN